

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 08-04-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that he has filed an application on 15.03.2019 with the prayer to initiate process under Section 82 of the Code of Criminal Procedure, 1973, against the sole respondent.

List this application along with the main matter.

(LAYA RAWAT)
SENIOR PERSONAL ASSISTANT

(RAJINDER KAUR)
BRANCH OFFICER